

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.3243**  
TO BE ANSWERED ON THE 6<sup>TH</sup> DECEMBER, 2016

**BAMBOO CULTIVATION**

3243. SHRI MAHEISH GIRRI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the various steps taken by the Government to promote bamboo cultivation, particularly in non-forest areas of the country;
- (b) the amount of funds allocated and sanctioned by the Government to various States of the country under the National Agroforestry and Bamboo Mission as a sub-scheme of Mission for Integrated Development of Horticulture (MIDH) during the last three years and the current year;
- (c) whether there are any States which have not been allocated the funds by the Government under the said Mission and if so, the details thereof, State-wise; and
- (d) whether the Government is considering to allocate funds under the said Mission to these States, if so, the details thereof and the time by which the funds are likely to be allocated to these States?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a): Various steps have been taken to further promote the cultivation of bamboo in the country like:
- (i) Establishment of High-Tech nurseries and rehabilitation of Tissue Culture units for making available good quality planting material
  - (ii) stress on training to farmers
  - (iii) dissemination of information of best practices for cultivation and harvesting techniques through seminars and printing material etc.
  - (iv) under R&D work, Indian Council of Forestry Research and Education (ICFRE), Dehradun and its research institutes, identified and collected various superior genotypes of bamboo species from different eco-zones of country including NE states. Now ICFRE is intended to multiply genotypes for various bamboo breeding / improvement programme and also for production & quality planting material.

Contd...2/-

(b): State-wise and year-wise funds allocated and released / sanctioned during last three years and current year is given in Annexure.

(c): There are some states for which funds could not be allocated / released during the said period are also given in the Annexure. Funds could not be allocated / released to Andhra Pradesh, Bihar, Goa, Punjab and West Bengal during 2013-14 to 2016-17 due to non submission of corrected and completed Audited Utilization Certificates and physical & financial progress reports in time. Jammu & Kashmir, Jharkhand, Kerala and Meghalaya States also not submitted required documents in time during 2015-16 & 2016-17. As reported by Uttarakhand, State could not submit the utilization certificate and progress report due to non receipt of funds from State Government treasury.

(d): During 2016-17, fund is being allocated / released only for maintenance of plantation done during previous two years i.e. 2014-15 & 2015-16. Details are available in the Annexure.

**Annexure referred to in reply to part (b),(c) & (d) of the Lok Sabha Unstarred  
Question No. 3243 due for answer on 06.12.2016  
regarding 'Bamboo Cultivation'**

Statement showing state-wise allocation & release during 2013-14 to 2016-17 under National Agroforestry & Bamboo Mission (NABM) - MIDH									
(Rs. in lakh)									
S. No	States	2013-14		2014-15		2015-16		2016-17	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	23.28	0.00	83.95	0.00	0.00	0.00	0.00	0.00
2	Bihar	163.10	0.00	76.49	0.00	0.00	0.00	0.00	0.00
3	Chhattisgarh	571.47	514.54	512.40	380.00	514.95	513.00	143.21	71.66
4	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	Gujarat	396.04	303.28	439.06	291.16	476.00	476.00	152.70	76.35
6	Himachal Pradesh	141.11	95.12	135.71	81.08	116.72	116.72	48.08	24.04
7	J & K	150.83	108.25	203.31	77.41	0.00	0.00	15.99	0.00
8	Jharkhand	54.70	35.00	198.45	40.00	0.00	0.00	0.00	0.00
9	Karnataka	965.90	965.90	616.09	464.62	400.00	400.00	178.50	89.25
10	Kerala	100.75	96.23	112.53	109.54	0.00	0.00	9.19	0.00
11	Madhya Pradesh	824.71	792.94	684.34	681.10	1030.00	1029.25	120.30	60.15
12	Maharashtra	152.40	50.00	268.80	58.61	245.70	175.00	18.02	0.00
13	Orissa	571.73	547.24	564.43	388.14	498.00	498.00	185.91	93.00
14	Punjab	54.20	0.00	0.00	0.00	0.00	0.00	0.00	0.00
15	Rajasthan	206.20	123.08	219.84	31.24	68.42	68.42	19.47	0.00
16	Tamil Nadu	104.04	0.00	120.72	15.00	35.00	35.00	30.39	15.00
17	Telangana	0.00	0.00	0.00	0.00	50.00	50.00	0.00	0.00
18	Uttar Pradesh	185.17	85.38	257.67	50.00	126.55	126.55	0.00	0.00
19	Uttarakhand	146.09	86.79	99.25	28.58	0.00	0.00	0.00	0.00
20	West Bengal	91.12	0.00	93.19	0.00	0.00	0.00	0.00	0.00
21	Arunachal Pradesh	1672.28	1667.14	1376.29	1281.90	350.00	350.00	138.60	69.30
22	Assam	1518.99	1517.62	1065.23	296.64	70.00	70.00	156.00	0.00
23	Manipur	1434.94	1212.53	1023.22	861.57	695.97	695.97	272.21	75.00
24	Meghalaya	267.01	0.00	308.85	96.62	0.00	0.00	27.83	0.00
25	Mizoram	2016.21	2009.36	1396.00	1230.00	830.21	830.21	416.58	208.29
26	Nagaland	2029.43	2029.43	1136.66	1135.91	872.50	872.50	388.50	194.25
27	Sikkim	301.24	280.32	301.46	56.76	256.99	245.60	24.68	0.00
28	Tripura	109.82	57.75	198.73	80.60	124.33	124.33	20.50	0.00
	<b>TOTAL</b>	<b>14252.76</b>	<b>12577.90</b>	<b>11492.67</b>	<b>7736.48</b>	<b>6761.34</b>	<b>6676.55</b>	<b>2366.66</b>	<b>976.29</b>

**Note: During 2016-17, fund is being released only for maintenance of plantation done during previous two years i.e. 2014-15 & 2015-16 and no Annual Action Plan (AAP) is considered in this fiscal.**

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